

cultural requisites and essential consumer articles. Every state government is working out a programme in the light of local conditions.

पंचायतों के मंत्री

६३३. श्री भक्त वर्शन : क्या सामुदायिक विकास पंचायती राज और सहकार मंत्री २० अगस्त १९६२ के तारांकित प्रश्न संख्या ४४७ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि स्थानीय शासकीय सेवाओं के संबंध में उत्तर प्रदेश के पंचायत मंत्रियों के बारे में क्या निश्चय किया गया है ?

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उप-मंत्री (श्री ब० सू० भूति) : उत्तर प्रदेश क्षेत्र समिति और जिला परिषद् अधिनियम १९६१ में किए गए छपबन्धों के अनुसार राज्य में पंचायत मंत्रियों को जिला परिषद् के प्रशासनिक नियंत्रण में रखा गया है। पंचायत मंत्रियों की नियुक्ति जिला परिषद् करती है और पदोन्नति, पदच्युति तथा हटाना भी पंचायत समिति के प्रशासनिक नियंत्रण में है। छुट्टी, स्थानांतरण और दूसरे अनुशासनिक विषयों का नियंत्रण क्षेत्र समिति के हाथ में है।

दिल्ली में सड़क के पुल

श्री भक्त वर्शन :
 ६३४. { श्री प्रकाशवीर शास्त्री :
 श्री जगदेव सिंह सिद्धान्ती :

नया परिवहन तथा संचार मंत्री २८ अगस्त, १९६२ के तारांकित प्रश्न संख्या ६४८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि दिल्ली में सड़क के तीन पुलों के निर्माण में प्रत्येक में नया प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में नौषहन मंत्री (श्री राज बहादुर) : एक विवरण सभा पटल पर रखा जाता है [वेसिडे परिशिष्ट १, अनुबन्ध संख्या ६६]

Corruption Cases on Northern Railway

635. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the number and nature of corruption cases committed by the Northern Railway employees during 1961; and

(b) the number of persons convicted Class-wise?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) 130 cases of the following nature were detected during 1961:—

- (i) Accumulation of wealth disproportionate to known sources of income.
 - (ii) Acceptance of illegal gratification.
 - (iii) Cheating.
 - (iv) Misappropriation of Govt. money.
 - (v) Falsification of records.
 - (vi) Misuse of passes & P.T.O.s.
 - (vii) Misuse of Railway materials & labour.
 - (viii) Accepting materials & works below specification.
 - (ix) Excess payment to contractors.
- (b) 4 Class III staff.

Detached Wagons

636. Shri Balakrishna Wamnik: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a number of wagons with wheels detached are lying at the Kalamna Railway Station (near Nagpur); and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) These are Narrow Gauge wagons which were supplied by the Manufacturers without Centre Buffer Couplers according to the terms of the Contract. Supplies of Centre Buffer Couplers ordered separately, could not synchronise with the supplies of wagons and as such wagons had to be stabled. Supplies of Centre Buffer Couplers have since commenced and it is expected, that the wagons in question will be turned out to traffic shortly.

Railway Lines in Orissa during Tihrd Plan

637. **Shri Maheshwar Naik:** Will the Minister of Railways be pleased to state:

(a) the total mileage of tracks that have so far been or proposed to be doubled in Orissa;

(b) whether a new proposal for track-doubling has been suggested by the Government of Orissa; and

(c) if so, what is the decision taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Information about doubling of lines is not compiled State-wise but Railway-wise. However, a rough assessment indicates that out of all the doublings proposed to be carried out under the Third Five Year Plan about 300 miles will fall within Orissa State:

(b) and (c). The Government of Orissa have suggested the doubling of track between Jajpur Keonjhar Road and Khurda Road. Of this, the work on the doubling between Nergundi and Khurda Road is already in progress. A proposal for doubling the section between Jajpur Keonjhar Road and Nergundi is also under consideration.

Mechanised Farm in Madhya Pradesh

638. **Shri Birendra Bahadur Singh:** Will the Minister of Food and Agriculture be pleased to state whether a

final decision has been taken to locate a large-sized mechanised farm in Madhya Pradesh on the pattern of a similar farm already set up in Suratgarh (Rajasthan)?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): No. The matter is still under consideration.

Quarters for P. & T. in Delhi

639. { **Shri Buta Singh:**
Shri Gulshan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that about 900 quarters have been acquired in Delhi by the P. & T. from the C.P.W.D.; and

(b) if so, when these quarters are likely to be allotted to the needy P. & T. employees in Delhi?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No.

(b) Does not arise.

Agency to Supply Essential Commodities

{ **Shrimati Renuka Barkataki:**
640. **Shri P. C. Borooah:**
Shri Bhanu Prakash Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a scheme to set up a Central agency to ensure a continuous flow of supply of essential commodities like foodgrains, sugar, salt, pulses and edible-oils to Assam and adjoining areas; and

(b) if so, what is the constitution and precise functions of the proposed agency?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). There is no proposal to set up a special agency.